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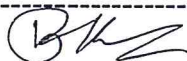
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/686/(IB)/2017  
NAME OF THE PETITIONER(S) : PERFECT ASSOCIATES  
NAME OF THE RESPONDENT(S) : EASUN REYROLLE LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	For T.K. Bhaskar Keerthi Krishna	Counsel for Respondent	
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### **ORDER**

Counsel for petitioner called but was absent. No representation. Counsel for respondent present and stated that an IRP has already been appointed in a connected matter, TCP 4/IB/2017 wherein the respondent is the same. Copy of the order is filed and the same is perused. In the circumstances, having gone through the said order, the petitioner is directed to approach the IRP and submit the claims. With this direction the case is disposed of.

  
**S Vijayaraghavan**  
**Member (Technical)**

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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